

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.346
TO BE ANSWERED ON 25.02.2016

LABOUR-MATERIAL RATIO UNDER MGNREGS

346. SHRI J.C. DIVAKAR REDDY:
SHRI ARJUN MEGHWAL:
SHRI CHANDRA PRAKASH JOSHI:
SHRI NARANBHAI KACHHADIYA:
SHRI DILIPKUMAR MANSUKHLAL GANDHI:
SHRI P.P. CHAUDHARY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to change/amend the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof indicating the labour-material ratio under the scheme at present;
- (c) whether there is proposal to change the labour-material ratio from 60:40 to 51:49 for greater infrastructure spending if so, the details thereof along with the time by which it is likely to be amended and if not, whether any proposal has been received or consultation held in this regard; and
- (d) whether the role of Gram Panchayats would be impacted by the change, if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) to (d): The Government has taken and completed the consultation process to amend the Schedule I & II of Mahatma Gandhi NREGA. However, there is no proposal to change wage material ratio under the scheme from 60:40 to 51:49.
